## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 78-A/2016 with TP No. 78/397-398/NCLT/AHM/2016 (New) CA No. 311/2014 with CP No. 40/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

Name of the Company:

Tarjit Singh Bath & Ors.

V/s.

Surya Salt Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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Pc15/somer

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2. Aayog doshi

Advocate

Lesponduit

Agyog

## <u>ORDER</u>

Learned PCS Mr. Kunjal Dalal present for Petitioners. Learned Advocate Mr. Aayog Doshi present for Respondent.

At request of Learned Counsel for Respondent to file further material in respect of transfer of shares alleged to have take place on 30.01.2014.

List the matter on 12.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of May, 2017.